

ITEM NO.5

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. GRACY L. BAWITLUNG

Criminal Appeal No(s). 5461/2024

DR. MADHUSUDAN REDDY-I & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sumit R. Sharma, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mr. Akshay Sharma, Adv.

Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the respondents are duly represented.

Scanned soft copies of original records of High Court as well as Trial Court be called for through E-mail in light of Circular F.No.01/Judl./2025 dated 10.01.2025.

List again on 4.8.2025.

GRACY L. BAWITLUNG
Registrar

MG